

CONSTITUTION (AMENDMENT)
BILL

(Amendment of article 368)

SHRI BAPUSAHEB PARULEKAR (Ratnagiri): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India.

The motion was adopted.

SHRI BAPUSAHEB PARULEKAR: I introduce the Bill.

GENERAL CLAUSES (AMENDMENT) BILL*

(Substitution of section 23)

SHRI A. T. PATIL (Kolaba): I beg to move for leave to introduce a Bill further to amend the General Clauses Act, 1897.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the General Clauses Act, 1897."

The motion was adopted.

SHRI A. T. PATIL: I introduce the Bill.

LAND ACQUISITION (AMENDMENT) BILL*

(Amendment of sections 17 and 23)

SHRI DIGAMBAR SINGH (Mathura): I beg to move for leave to introduce a Bill further to amend the Land Acquisition Act, 1894.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Land Acquisition Act, 1894."

The motion was adopted.

SHRI DIGAMBAR SINGH: I introduce the Bill.

ALIGARH MUSLIM UNIVERSITY (AMENDMENT) BILL*

श्री रशीद मसूद (सहारनपुर) : मैं प्रस्ताव करता हूँ कि अल्लिगढ़ मुस्लिम विश्वविद्यालय अधिनियम, 1920 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

[श्री रशीद मसूद : (सहारनपुर) :

میں پرستار کرتا ہوں کہ علی گڑھ مسلم و شو و ہیڈائیو ادھی نیٹم ۲۲۰ ع کا سدشودین کرنے والے ودھیٹک کو پور استھاپیت کرنے کی انومتی دی جائے۔

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Aligarh Muslim University Act, 1920.

The motion was adopted.

श्री रशीद मसूद : मैं विधेयक पुरःस्थापित करता हूँ।

[श्री रशीद मसूद : میں ودھیٹک

پور استھاپیت کرتا ہوں۔]